

(V)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No 1203/2004

New Delhi this the 14th day of May, 2004

Hon'ble Shri S.K.Naik, Member (A)

B.S.Saxena,  
Central Ordnance Depot,  
Delhi Cantt., New Delhi.

Applicant  
(Applicant present in person )

VERSUS

1. Union of India through  
Secretary, Ministry of Defence,  
New Delhi.
2. The Director General of  
Ordnance Services, Master General of  
Ordnance Branch, Army Headquarter,  
DHQ P.O. New Delhi.
3. The Commandant,  
Central Ordnance Depot,  
Delhi Cantt, New Delhi.
4. D C D A,  
C.O.D Delhi Cantt.,  
New Delhi.

..Respondents

O R D E R (ORAL)

On the request of the applicant, the OA is  
dismissed as withdrawn with liberty.

S.K.Naik  
( S.K.Naik )  
Member (A)

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